

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 30<sup>th</sup> April, 2020.

**No. LJ(B). 53/93/586**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Jaintia Hills District with effect from 1<sup>st</sup> May, 2020 and until further orders:

| <b><i>Sl. No</i></b> | <b><i>Name of the officers</i></b> | <b><i>Designation</i></b>  |
|----------------------|------------------------------------|--|
| 1.                   | <b>Philip Pariat</b>               | Inspector of Tax, East Jaintia Hills District, Khliehriat.   |
| 2.                   | <b>Shri. Samson Pohthmi</b>        | Inspector of Tax, East Jaintia Hills District, Khliehriat.   |
| 3.                   | <b>Shri.B.Yawram</b>               | Inspector of Tax, East Jaintia Hills District, Khliehriat.   |
| 4.                   | <b>Shri.Kit Thabah</b>             | Assistant Executive Engineer, PWD (NEC), East Jaintia Hills District, Khliehriat.                  |
| 5.                   | <b>Shri.Memon Pdang</b>            | Assistant Executive Engineer, PWD (NEC) A.E.E. PWD (NEC), East Jaintia Hills District, Khliehriat. |
| 6.                   | <b>Shri.Elkin Shadap</b>           | Assistant Executive Engineer A.E.E. PWD (Rds) NEC Sutnga Sub-Division No. I Sutnga                 |
| 7.                   | <b>Shri. I Tariang</b>             | Assistant Engineer PWD (NEC) East Jaintia Hills District.  |
| 8.                   | <b>Shri.Rimiki Dkhar</b>           | Assistant Engineer PWD (NEC) East Jaintia Hills District.  |
| 9.                   | <b>Shri. Wankerlang Slong</b>      | Assistant Engineer PWD (NEC) East Jaintia Hills District.  |
| 10.                  | <b>Shri. M. Passah</b>             | SDO (RWS) PHE, East Jaintia Hills District.  |

  
**(L.K. Swett)**

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

**Memo. No. LJ(B). 53/93/586-A**

**Dated Shillong the 30<sup>th</sup> April, 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to letter No.EJHD/GEN-7/COVID-19/2020/Pt.I/Vol.II/89 Dtd. 30<sup>th</sup> April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



**(L.K. Swett)**

Under Secretary to the Government of Meghalaya,  
Law (B) Department.